

प्रश्नोत्तर से संबंधित परिशिष्ट

[ 48/2/2018 ] ①

परिशिष्ट 'नेईस'  
MINO.110611/1/2009-RE-III  
Government of India  
Ministry of Rural Development  
Department of Rural Development

Krishi Bhawan, New Delhi  
Dated : 31<sup>st</sup> March, 2018

To

The Principal Secretary/Secretary,  
Department of rural Development  
All Sates/UTs.

Subject : Notification of the revised wage rates under Section 6(1) of the Mahatma Gandhi NREG Act, 2005.

Sir/Madam,

I am directed to forward herewith a copy of the wage rates fixed under Section 6(1) of the Mahatma Gandhi NREG Act, 2005 for the Financial Year 2018-19. The Government of India Extraordinary Gazette Notification No.S.O.1406(E) dated 28<sup>th</sup> March, 2018, issued on the above subject is enclosed for information and necessary action.

2. The Election Commission of India has conveyed "No Objection" to the revision of wage rates in respect of State viz. **Karnataka** subject to the following conditions:-

- (i) Absolutely no publicity in this regard shall be made in electronic, print, radio, internet or any other media, in any form whatsoever.
- (ii) No political functionary shall make any reference in this regard during any public speech or communication to the press or public.
- (iii) These restrictions on publicity will be applicable to the Central Government as well as the State Government.
- (iv) The relevant provisions of Model Code of Conduct issued by the Commission shall be strictly followed.

3. Copy of the above notification is available on the MGNREGA website [www.nrega.nic.in](http://www.nrega.nic.in).

Please acknowledge receipt.

Yours sincerely,

( Moti Ram )  
Assistant Commissioner (MGNREGA)

Encl: As above.

Copy for information to :

1. PS to Hon'ble Minister(RD)
2. PS to Hon'ble MOS(RD)
3. Sr. PPS to Secretary(RD).
4. PSO to SS & FA
5. PS to CEA
6. PPS to JS(RE)
7. All Joint Secretaries, Department of Rural Development
8. All officers of the level of Under Secretary & above in RE Division.
9. Sr. Tech. Director (NIC) with the request to get this letter along with the Notification uploaded on nregaSoft (What's New/Administrative Head) as 'Revision of MGNREGA Wage Rates for the Financial Year 2018-19.

*Moti Ram*  
31/3/2018  
( Moti Ram )  
Assistant Commissioner (MGNREGA)



# भारत का राजपत्र

## The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (II)

PART II—Section 3—Sub-section (II)

प्राधिकार से प्रकाशित

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ग्रामीण विकास मंत्रालय

अधिसूचना

नई दिल्ली, 28 मार्च, 2018

का.आ. 1406(अ).—केंद्रीय सरकार, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम, 2005 (2005 का 42) की धारा 6 की उप-धारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, भारत सरकार के ग्रामीण विकास मंत्रालय की अधिसूचना सं. का.आ. 463 (अ) तारीख 26 फरवरी, 2013, का निम्नलिखित और संशोधन करती है, अर्थात् :-

1. उक्त अधिसूचना में, अनुसूची के स्थान पर निम्नलिखित अनुसूची रखी जाएगी, अर्थात् :-

“अनुसूची

अकुशल हस्त कर्मकारों के लिए राज्य-वार मजदूरी की दर  
(रु. प्रति दिन)

क्र.सं. (1)	राज्य/संघ राज्य क्षेत्र का नाम (2)	प्रतिदिन मजदूरी की दर (3)
1.	आंध्र प्रदेश	205.00 रु.
2.	अरुणाचल प्रदेश	177.00 रु.
3.	असम	189.00 रु.
4.	बिहार	168.00 रु.
5.	छत्तीसगढ़	174.00 रु.
6.	गोवा	254.00 रु.
7.	गुजरात	194.00 रु.
8.	हरियाणा	281.00 रु.

9.	हिमाचल प्रदेश	गैर-अनुसूचित क्षेत्र - 184.00 रु.
10.	जम्मू - कश्मीर	अनुसूचित क्षेत्र - 230.00 रु.
11.	झारखंड	186.00 रु.
12.	कर्नाटक	168.00 रु.
13.	केरल	249.00 रु.
14.	मध्य प्रदेश	271.00 रु.
15.	महाराष्ट्र	174.00 रु.
16.	मणिपुर	203.00 रु.
17.	मेघालय	209.00 रु.
18.	मिजोरम	181.00 रु.
19.	नागालैंड	194.00 रु.
20.	ओडिशा	177.00 रु.
21.	पंजाब	182.00 रु.
22.	राजस्थान	240.00 रु.
23.	सिक्किम	192.00 रु.
24.	तमिलनाडु	177.00 रु.
25.	तेलंगाना	224.00 रु.
26.	त्रिपुरा	205.00 रु.
27.	उत्तर प्रदेश	177.00 रु.
28.	उत्तराखंड	175.00 रु.
29.	पश्चिमी बंगाल	175.00 रु.
30.	अंडमान और निकोबार	191.00 रु.
		अंडमान जिला
		250.00 रु.
31.	चंडीगढ़	निकोबार जिला
		264.00 रु.
32.	दादरा और नागर हवेली	273.00 रु.
33.	दमण और दीव	220.00 रु.
34.	लक्षद्वीप	197.00 रु.
35.	पुडुचेरी	248.00 रु.
		224.00 रु.

2 यह अधिसूचना 1 अप्रैल, 2018 को प्रवृत्त होगी।

[फा. सं. जे. - 11011/1/2009-एमजीएनआरईजीए(भाग 3)]

अपराजिता सारंगी, संयुक्त सचिव